

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

RA 95/94 : Date of order 11.1.95  
(OA 675/92)  
Nand Kishore, Ram Prakash, }  
Pushpa Chand and } Applicants  
Virendra Kumar }

V/s

Union of India & Others : Respondents  
Mr. S. Kumar : Counsel for the applicants  
Mr. V.S. Gurjar : Counsel for the respondents.

CORAM

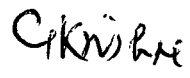
Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE)

The counsel for the applicants agrees that in view of the order dated 9.1.95 passed by Senior Superintendent JP Division, Jaipur, this Review application has become infructuous. A copy of this order has been taken on record. The Review application is dismissed as having become infructuous. No order as to costs.

  
(O.P. SHARMA)  
MEMBER(A)

  
(GOPAL KRISHNA)  
MEMBER(J)